

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 38 OF 2016

Dated: 27th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Himachal Pradesh State Electricity Board Ltd. Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **05.07.2019.**

**(S.D. Dubey)
Technical Member**

tpd/kt

**(Justice Manjula Chellur)
Chairperson**